



**भारतीय रिज़र्व बैंक**  
RESERVE BANK OF INDIA

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

वेबसाइट : [www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

Website : [www.rbi.org.in](http://www.rbi.org.in)

फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

ई-मेल email: [helpdoc@rbi.org.in](mailto:helpdoc@rbi.org.in)

August 17, 2015

### RBI cancels Certificate of Registration of 7 NBFCs

The Reserve Bank of India (RBI) has cancelled the certificate of registration of the following seven non-banking financial companies (NBFCs) in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Company's Name	Address of Registered Office	Certificate of Registration No. & Date	Date of cancellation
1.	M/s Artisans Micro Finance Private Limited	13 N Block Market, 2 <sup>nd</sup> Floor, Greater Kailash Part1, New Delhi-110048	N-14.03140 March 31, 2008	March 02, 2015
2.	M/s Religare Finance Limited	D-3, P3B, District Centre, Saket, New Delhi-110017	N-14.03188 June 18, 2009	April 08, 2015
3.	M/s Nott Investments (P) Ltd.	2C, Shivangan, 53/1/2, Hazra Road, Kolkata-700019	05.02410 May 16, 1998	April 23, 2015
4.	M/s Eden Trade & Commerce Pvt. Ltd.	9-IT Chambers, Mani Square, 164/1, Maniktala Main Road, EM Bypass, Kolkata-700054	05.00277 February 19, 1998	April 23, 2015
5.	M/s RCS Parivar Finance Limited (formerly known as Pawansut Merchants Ltd.)	911-912, Arunachal Bhavan, 19, Barakhamba Road, Connaught Place, New Delhi-110001	14.01032 September 29, 2011	April 20, 2015
6.	M/s Swetasree Finance (P) Ltd.	P-15, India Exchange Place Extn, Kolkata-700073	05.03213 August 18, 1999	April 23, 2015
7.	M/s Dewra Stocks & Securities (P) Ltd.	7, Lyons Range, 2 <sup>nd</sup> Floor, Kolkata-700001	05.02669 June 11, 1998	April 23, 2015

Following the cancellation of registration certificate, these companies cannot transact the business of a non-banking financial institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.